

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
**[Under Regulation 6 of the Insolvency and Bankruptcy Board of India]**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**FOR THE ATTENTION OF THE CREDITORS OF**  
**C & C TOWERS LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of the Corporate Debtor	C & C TOWERS LIMITED
2.	Date of incorporation of the Corporate Debtor	27/03/2009
3.	Authority under which Corporate Debtor is incorporated/registered	Ministry of Corporate Affairs – ROC – Delhi & Haryana
4.	Corporate Identity No.	U45206HR2009PLC038928
5.	Address of the registered office and principal office of the Corporate Debtor	<u>Registered Office:-</u> Plot No.-70, Sector-32, Gurgaon , Haryana 122001 <u>Project Office:-</u> ISBT Cum Comercial Complex, Opposite Verka Milk Plant, Phase-VI, Mohali -160055, Punjab
6.	Insolvency commencement date in respect of the Corporate Debtor	10.10.2019 Order communicated/received on: 10.10.2019
7.	Estimated closure of closure of insolvency resolution process	07.04.2020
8.	Name and registration number of insolvency professional acting as interim resolution professional	Amit Gupta IBBI/IPA-002/IP-N00021/2016-2017/10048
9.	Address and email of the interim resolution professional as registered with Board.	<u>Registered address :</u> B-12,Basement,MurliBhawan, 10-A,AshokMarg,Lucknow-226001 Email :- <a href="mailto:amitguptacs@gmail.com">amitguptacs@gmail.com</a>
10.	Address and email to be used for correspondence with the interim resolution professional	<u>Address for correspondence :</u> D-38, First Floor, South Extension-I, New Delhi 110049 Email:- <a href="mailto:cctinsolvency@gmail.com">cctinsolvency@gmail.com</a> Contact No. 011- 40622286
11.	Last date for the submission of the claims	24.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	(1) <u>Mr. Sanjiv Agarwal</u> A-226 ,ShivanandMarg,Malviya Nagar ,Jaipur,Rajasthan ,302017 Email- <a href="mailto:sanjivservicetax@gmail.com">sanjivservicetax@gmail.com</a> IBBI/IPA-002/IP-N00625/2018-2019/11963 (2) <u>Mr. Bhoopesh Gupta</u> 645a/533b JankiVihar Colony Sector I,PrabhatChaurahaJankipuram ,Lucknow,Uttar Pradesh ,226031 Email- <a href="mailto:cabhoopesh@rediffmail.com">cabhoopesh@rediffmail.com</a> IBBI/IPA-001/IP-P-01468/20182019/12271



*(Handwritten signature)*

		(3) <u>Mr. Yogesh Kumar Gupta</u> C-17B, Basement, Kalkaji ,New Delhi-110019 Email- <a href="mailto:ykgupta64@yahoo.co.in">ykgupta64@yahoo.co.in</a> IBBI/IPA-003/IP-N00078/2017-18/10701
14.	(a) Relevant Forms and  (b) Details of authorized representatives are available at:	(a) Relevant Forms , website link :- <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Details of authorized representatives are available at point 13

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the C & C Towers Limited on 10.10.2019. The creditors of C & C Towers Limited, are hereby called upon to submit their claims with proof on or before 24.10.2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Real Estate Allottees] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 11.10.2019

Place: Delhi

*Amit Gupta*

(Interim Resolution Professional for  
C & C Towers Limited)

IBBI/IPA-002/IP-N0002/20162017/10048

